

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/03/2019

O.A./260/162/2019

PANKAJ GOUDA
-V/S-
M/O RAILWAYS

ITEM NO:19

FOR APPLICANTS(S) Adv. : Mr. A. Swain

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that the request for consideration of the mutual transfer of the applicant in pursuance to the Railway Board instructions dated 10.02.2017 (Annexure-A/5) is pending consideration vide the letter dated 03.11.2018 (Annexure-A/6) and prays for a direction to the respondents for consideration of the same.</p>
	<p>In view of the limited prayer made by the counsel without going into the merit of this O.A. or without expressing any opinion on the claim of the applicant, the O.A. is disposed of at this stage with a direction to Respondent No.8/competent authority to consider the case of the applicant as per the Railway Board instructions dated 10.02.2017 (Annexure-A/5) by passing a speaking order under intimation to the Applicant</p>

within three months from the date of receipt of copy of this order if the matter is still pending.

The O.A. is disposed of accordingly. No costs.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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